

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION No. †888**  
TO BE ANSWERED ON 21.11.2016

**EKLAVYA MODEL RESIDENTIAL SCHOOLS**

†888. SHRI PANKAJ CHAUDHARY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of Eklavya Model Residential Schools (EMRS) sanctioned for the welfare of Scheduled Tribes (STs) and the number of schools out of them presently functional in the country indicating the facilities available therein, State/UT-wise;

(b) the details of proposals received from State Governments and Union Territory Administrations to set up more such schools in the country during the last three years and the current year indicating the proposals sanctioned out of them and funds released thereunder, State/UT-wise;

(c) whether the funds released under the proposals sanctioned during the said period have since been utilised; and

(d) if so, the State/UT-wise completion status of the proposals along with the time by which the construction of buildings for all such schools is likely to be completed?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
( SHRI JASWANTSINH BHABHOR)

(a) : The details of Eklavya Model Residential Schools (EMRS) sanctioned for the welfare of Scheduled Tribes (STs) and the number of schools out of them presently functional in the country State/UT-wise is at Annexure – I. Guidelines for establishment of EMRSs issued in the year 2010 stipulates the facilities as listed at Annexure - II

(b) to (d) : Government is pursuing holistic approach for development of tribal people across the country, which takes care of necessary support for education also by establishing EMRSs in the States. The major part of infrastructural development activities is carried out through concerned State Governments. Receipt of proposals for EMRSs from the State Governments for providing education under the Programme administered by the Ministry is a continuous process. The Ministry of Tribal Affairs, through the “Guidelines for Inter-State allocation of funds and implementation of Programmes/ Activities under Proviso to Article 275(1) of the Constitution of India during 2016-17 and onwards” issued 20.06, 2016 for effective implementation of Schemes administered by the Ministry, has made provision for appraisal and approval of the proposals received from the States by a Project Appraisal Committee (PAC) consisting of Secretary (Tribal Affairs) as chairman with representatives of NITI Aayog, Financial Advisor (MoTA), representatives of the various Central Government Ministries/Departments and State as members/invitees. Accordingly, the PAC meetings with States were held to consider and approve their proposals. The Ministry has been able to meet the financial targets as per the norms of Ministry of Finance up to November, 2016.

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**ANNEXURE-I**

**Annexure to part (a) of the Lok Sabha Unstarred Question No. 888 to answered on 21.11.2016**

No. of EMRSs sanctioned and functional under Article 275(1)  
of the Constitution (as on 10.11.2016)

<b>S No.</b>	<b>State</b>	<b>No. of EMRSs sanctioned</b>	<b>No. of EMRSs functional</b>
1.	Andhra Pradesh	14	04
2.	Arunachal Pradesh	04	02
3.	Assam	03	1
4.	Bihar	02	0
5.	Chhattisgarh	16	12
6.	Goa	01	0
7.	Gujarat	23	22
8.	Himachal Pradesh	01	1
9.	Jammu & Kashmir	02	0
10.	Jharkhand	15	04
11.	Karnataka	19	04
12.	Kerala	02	02
13.	Madhya Pradesh	29	25
14.	Maharashtra	14	11
15.	Manipur	03	02
16.	Mizoram	06	01
17.	Nagaland	05	03
18.	Odisha	22	13
19.	Rajasthan	17	09
20.	Sikkim	03	02
21.	Tamil Nadu	02	02
22.	Telangana	09	06
23.	Tripura	04	04
24.	Uttar Pradesh	03	02
25.	Uttrakhand	01	01
26.	West Bengal	07	07
<b>Total</b>		<b>227</b>	<b>140</b>

**Annexure to part (a) of the Lok Sabha Unstarred Question No. 888 to answered on 21.11.2016**

The following items may particularly be included in the lay-out of the Eklavya Model Residential School.

**School**

- Sufficient no. of class rooms.
- Teachers resource room/computer lab.
- Students computer lab/language room
- Library
- Science laboratory
- General purpose hall/ Recreation Room/ Auditorium (can be combined with dining space)
- Infirmary/ sick room

**Residences**

- Housing for teachers, security and supporting staff

**Hostel**

- Well ventilated dormitories
- Assured/ reliable water supply
- Office Room for hostel warden
- Courtyard/verandah for washing and drying clothes
- Recreation/common room/covered courtyard for rainy season activities
- Rainwater harvesting
- Reliable sewage system
- Openable/cleanable nets on doors and windows to keep out mosquitoes/insects.
- Dining/Kitchen
  - Solar water heating
  - Kitchen garden and compost pit
  - Kitchen utensil washing area
  - Multipurpose area-covered verandah attached to kitchen
- Housing for wardens, security and supporting staff (in case of proposals relating to Ashram Schools)
- Outdoor areas
  - Compound wall
  - Area for plantation of nutritional fruit trees
  - Garden and small shed
  - Toilets for workers/visitors
- Utilities
  - Electrical control room
  - Underground tanks, pump house
  - Sewage treatment plant
  - Security cabin/guard room
- The entire school building including library, laboratories and toilets should be accessible to children with disabilities.

**Annexure to part (b) to (d) of the Lok Sabha Unstarred Question No. 888 to be answered on 21.11.2016 Annexure  
Rs. In lakh**

S.N.	States	2013-14			2014-15			2015-16			2016-17		
		Recurring	Non Recurring	Total Release for EMRS	Recurring	Non Recurring	Total Release for EMRS	Recurring	Non Recurring	Total Release for EMRS	Recurring	Non Recurring	Total Release for EMRS
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	0,00	0,00	0,00	1260,00	3500,00	4760,00	680,00	4000,00	4680,00	680,40	0,00	680,40
2	Arunachal Pradesh	47,40	146,00	193,40	50,40	20,00	70,40	120,80	1600,00	1720,80	50,40	200,00	250,40
3	Assam	0,00	0,00	0,00	0,00	0,00	0,00	0,00	1200,00	1200,00	0,00	0,00	0,00
4	Bihar	0,00	0,00	0,00	0,00	500,00	500,00	0,00	800,00	800,00	0,00	0,00	0,00
5	Chhattisgarh	1494,11	2100,00	3594,11	4126,24	0,00	4126,24	1725,57	0,00	1725,57	1756,02	6303,51	8059,53
6	Goa	0,00	0,00	0,00	0,00	0,00	0,00	0,00	400,00	400,00	0,00	0,00	0,00
7	Gujarat	2083,20	1100,00	3183,20	2503,62	440,00	2943,62	3168,90	1200,00	4368,90	3802,26	750,00	4552,26
8	Himachal Pradesh	78,12	0,00	78,12	95,00	0,00	95,00	88,20	0,00	88,20	88,20	0,00	88,20
9	Jammu & Kashmir	0,00	300,00	300,00	0,00	0,00	0,00	200,00	0,00	200,00	0,00	1955,19	1955,19
10	Jharkhand	498,54	725,00	1223,54	504,00	3600,00	4104,00	504,00	1675,00	2179,00	806,40	3686,21	4492,61
11	Karnataka	400,00	1000,00	1400,00	680,40	2750,00	3430,40	1000,00	1600,00	2600,00	999,60	0,00	999,60
12	Kerala	80,00	120,00	200,00	388,50	0,00	388,50	350,00	0,00	350,00	221,76	0,00	221,76
13	Madhya Pradesh	2562,84	2183,20	4746,04	3290,80	2120,00	5410,80	3008,88	5000,00	8008,88	3370,92	2400,00	5770,92
14	Maharashtra	805,60	4400,00	5205,60	916,96	3200,00	4116,96	1083,60	3300,00	4383,60	1512,00	3100,00	4612,00
15	Manipur	0,00	0,00	0,00	0,00	0,00	0,00	75,00	125,00	200,00	239,40	1380,00	1619,40
16	Meghalaya	0,00	0,00	0,00	0,00	0,00	0,00	0,00	0,00	0,00	0,00	0,00	0,00
17	Mizoram	84,00	0,00	84,00	100,00	600,00	700,00	345,45	2300,00	2645,45	168,00	0,00	168,00
18	Nagaland	150,00	0,00	150,00	200,34	0,00	200,34	200,34	1600,00	1800,34	183,96	400,00	583,96
19	Odisha	2300,76	0,00	2300,76	2683,29	0,00	2683,29	2142,00	4337,00	6479,00	2242,80	2700,00	4942,80
20	Rajasthan	1230,60	1199,80	2430,40	1381,80	70,00	1451,80	1381,80	300,00	1681,80	1633,80	600,00	2233,80
21	Sikkim	284,00	0,00	284,00	320,30	50,00	370,30	300,00	900,00	1200,00	300,30	0,00	300,30
22	Tamil Nadu	705,60	0,00	705,60	264,00	0,00	264,00	352,80	0,00	352,80	378,00	420,00	798,00
23	Telangana	0,00	0,00	0,00	2520,00	500,00	3020,00	1272,00	2300,00	3572,00	1344,00	0,00	1344,00
24	Tripura	682,92	0,00	682,92	655,20	0,00	655,20	0,00	0,00	0,00	730,80	435,00	1165,80
25	Uttar Pradesh	0,00	0,00	0,00	195,44	546,71	742,15	208,70	455,99	664,69	0,00	0,00	0,00
26	Uttarakhand	75,60	168,66	244,26	126,00	116,40	242,40	151,20	47,67	198,87	189,00	500,00	689,00
27	West Bengal	870,24	0,00	870,24	1049,16	0,00	1049,16	1049,16	0,00	1049,16	1049,16	0,00	1049,16
<b>Total</b>		<b>14433,53</b>	<b>13442,66</b>	<b>27876,19</b>	<b>23311,45</b>	<b>18013,11</b>	<b>41324,56</b>	<b>19408,40</b>	<b>33140,66</b>	<b>52549,06</b>	<b>21747,18</b>	<b>24829,91</b>	<b>46577,09</b>

**Annexure to part (b) to (d) of the Lok Sabha Unstarred Question No. 888 to answered  
on 21.11.2016**

(Rs.in Lakh)

S.N	States	2013-14		2014-15		2015-16		2016-17
		Total Release	UC awaited	Total Release	UC awaited	Total Release	UC awaited	Total Release
1	2	3	4	5	6	7	8	9
1	Andhra Pradesh	350,00	0,00	2139,00	0,00	5500,00	5500,00	2641,73
2	Arunachal Pradesh	832,19	0,00	1880,40	690,00	3000,80	3000,80	4715,53
3	Assam	3540,25	3480,43	0,00	0,00	0,00	0,00	844,12
4	Bihar	0,00	0,00	586,00	0,00	0,00	0,00	1342,45
5	Chhattisgarh	9172,11	0,00	10778,00	819,61	11904,31	2932,51	8059,53
6	Delhi	0,00	0,00	65,00	65,00	0,00	0,00	0,00
7	Goa	0,00	0,00	0,00	0,00	400,00	400,00	450,00
8	Gujarat	10275,69	0,00	8592,45	2498,14	11680,00	11680,00	7430,25
9	Himachal Pradesh	474,00	0,00	190,99	0,00	523,20	0,00	1459,80
10	Jammu & Kashmir	1146,75	0,00	0,00	0,00	2000,00	2000,00	3539,66
11	Jharkhand	9280,40	0,00	9873,00	0,00	12202,96	0,00	8680,25
12	Karnataka	4800,00	0,00	4880,40	819,70	6300,00	3240,27	3911,23
13	Kerala	510,00	0,00	748,94	0,00	1085,44	435,44	636,27
14	Madhya Pradesh	15793,47	863,28	17321,42	2783,33	14845,15	6433,79	14715,22
15	Maharashtra	12489,00	0,00	11701,29	0,00	13374,00	8163,64	10552,85
16	Manipur	1031,00	0,00	1600,01	0,00	1216,00	840,40	1625,33
17	Meghalaya	2924,38	562,07	2334,03	867,21	1507,68	1507,68	221,46
18	Mizoram	1133,61	0,00	1877,78	0,00	3617,37	2497,57	1763,14
19	Nagaland	2886,93	0,00	2067,15	0,00	5469,34	5469,34	1989,86
20	Odisha	14706,50	0,00	12728,22	0,00	15200,00	12585,71	9686,07
21	Rajasthan	9437,80	0,00	9755,92	0,00	11000,00	11000,00	9276,67
22	Sikkim	302,90	0,00	370,30	0,00	1250,30	850,00	450,00
23	Tamil Nadu	901,00	0,00	639,60	0,00	852,80	852,80	798,24
24	Telangana	0,00	0,00	3894,40	400,00	6090,00	2040,00	3259,82
25	Tripura	1355,00	0,00	1218,99	0,00	1600,68	1347,06	1171,76
26	Uttar Pradesh	0,00	0,00	743,49	0,00	1514,74	1514,74	1138,62
27	Uttarakhand	267,00	0,00	1530,36	1406,97	92,02	92,02	0,00
28	West Bengal	6104,00	0,00	5747,00	1771,00	7000,00	1504,10	4126,81
	<b>Grand Total</b>	<b>109713,98</b>	<b>4905,78</b>	<b>113264,14</b>	<b>12120,96</b>	<b>139226,79</b>	<b>85887,87</b>	<b>104486,67</b>